

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 21/09/2020

Sr. No.	Case No.	Party Name	Stage
1	S.C. 86/2011	The State DCB CID Vs Devendra Baburao Jagtap @ J. D. and 3 others	Evidence P/H
2	S.C. 469/2016	THE STATE OF KANJURMARG POLICE STATION. Vs SANJAY NARENDRA NIRMAL AND ANOTHER 01	Judgment
3	CRI APPEAL 796/2017	Vijay Baburao Shelar -Aplnt. Vs The State of Maharashtra - Kalachowky Police Station - Respdt.	Arguments
4	S.C. 595/2017	The State Khar Police Station Vs Akhtar Bismilla Khan	Evidence P/H
5	ABA 1321/2019	Lau Ping Ping Synthia Vs State Khar Police Station	Reply